

Sixteenth Loksabha

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Title: Need to include Dhangar and Gavdi community of Goa in list of ST.

ADV. NARENDRA KESHAV SAWAIKAR (SOUTH GOA): Hon. Deputy Speaker, today is 'The World Adivasi Day'. Through you Deputy Speaker, I would like to request the hon. Government to consider the request and demand of the Dhangar and Gavdi Community of the State of Goa to be included in List of ST under the Article 342 of the Constitution of India.

Hon Deputy Speaker Sir, in fact, post-liberation, only in 2002, Gowda, Kunbi and various communities were included in the List of ST Communities and Dhangar and Gavdi Communities were left out. Various documents had been furnished by the RGI but in spite of this, the office of the RGI refused to submit to the request of the Dhangar and Gavdi Community of the State of Goa. So, through you, I would like to request the Government to consider the request and demand for inclusion of Dhangar and Gavdi Community of Goa in the List of ST.